

Vehicles stuck in jams on BRT stretch in Delhi

2760. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether according to a report prepared by the Central Road Research Institute (CRRI), it has been revealed that fuel worth several crore is lost every year by vehicles stuck in jams on the BRT stretch between Ambedkar Nagar and Moolchand in Delhi;

(b) if so, whether it has also been mentioned in the report that the creation of exclusive bus lanes on the stretch has resulted in an increase of the accidents;

(c) if so, whether the Union Government proposes to take remedial action on the reports of CRRI in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Union Government has neither got any such study done by CRRI nor has received any such report from CRRI.

(b) to (d) Do not arise in view of (a) above.

Funds to Maharashtra under JNNURM

2761. SHRI D.P. TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the funds allocated under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to Maharashtra has almost exhausted;

(b) if so, whether there is a provision that if concerned States have not fully utilized funds then it can be transferred to other States;

(c) if so, the funds utilized by State Governments;

(d) whether Government will divert the funds of other States to Maharashtra; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) and (c) The Additional Central Assistance (ACA) commitment has to be kept within the overall total allocation for the Mission. Details of State-wise funds released for utilization is given in Statement (See below).

(d) and (e) The Mission has completed its normal tenure of seven years on 31.03.2012. The Government has extended the period for two years i.e., upto 31.03.2014 for completion of ongoing projects and reforms.

Statement

State-wise details of ACA released under UIG of JNNURM

As on 31.3.2012		
Sl. No.	Name of State	ACA released for Utilisation (Rs. in lakh)
1	2	3
1	Andhra Pradesh	160,681.37
2	Arunachal Pradesh	12,565.15
3	Assam	24,813.27
4	Bihar	9,858.94
5	Chandigarh	2,684.64
6	Chhattisgarh	21,862.08
7	Delhi	88,745.73
8	Goa	1,496.82
9	Gujarat	189,021.11
10	Haryana	25,290.42
11	Himachal Pradesh	3,472.84
12	Jammu and Kashmir	22,226.63
13	Jharkhand	18,688.73
14	Karnataka	99,512.91

1	2	3
15	Kerala	23,031.03
16	Madhya Pradesh	77,752.77
17	Maharashtra	413,651.54
18	Manipur	5,542.45
19	Meghalaya	12,750.50
20	Mizoram	3,857.62
21	Nagaland	3,517.90
22	Orissa	23,047.73
23	Punjab	16,483.31
24	Puducherry	7,502.20
25	Rajasthan	43,261.74
26	Sikkim	6,185.58
27	Tamil Nadu	145,959.99
28	Tripura	6,417.36
29	Uttar Pradesh	204,768.04
30	Uttarakhand	21,020.71
31	West Bengal	123,022.04
TOTAL		1,818,693.15

Appointment of Section Officer (H) in CPWD

2762. SHRI A. A. JINNAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Central Public Works Department (CPWD) has appointed Section Officers (Horticulture) recruited by Staff Selection Commission on the requisition made in 2010;